

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-1578/2014**

**New Delhi this the 20th day of April, 2017**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh. Raj Vir Sharma, Member (J)**

John Nag, (Retd.),  
Aged About 68 years,  
S/o Sh. Boas Nag,  
R/o RU-235, Pitampura,  
Delhi-110034

... Applicant

**(By Advocate : None)**

Versus

1. The Secretary,  
Ministry of Information & Broadcasting,  
Shastri Bhawan,  
New Delhi.
2. The Director General,  
Publication Division, Soochna Bhawan,  
CGO Complex, New Delhi

... Respondents

**(By Advocate : Mr. Mayank Joshi for Mr. Rajinder Nischal)**

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

None for the applicant. Even on the last date there was no appearance on his behalf. The applicant has not complied with the directions given on 20.02.2017 for filing an additional affidavit. It, therefore, appears that the applicant is no longer interested in pursuing this OA. Accordingly, the same is dismissed for default of appearance and for non prosecution.

**(Raj Vir Sharma)  
Member (J)**

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**(Shekhar Agarwal)  
Member (A)**